

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

THURSDAY, MARCH 13, 2014

### PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri C.R. Marak, MLA to call the attention of the Minister in-charge, Power under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Meghalaya Times", dated 13-02-2014 under the caption "Consumers demand immediate roll back of proposed power tariff hike".
- \*3. Resolutions.
- \*4. Motions.

*Shillong,  
the 12<sup>th</sup> March, 2014.*

*Secretary,  
Meghalaya Legislative Assembly.*

